

In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA/TA/MP No.

Abdul Lark Versus V.D. Gupta

Date of Order	Orders
23-4-2002	CP 102/2001 Mr. P. P. Mathur, Counsel for the applicant. Mr. Balwinder Singh, Proxy Counsel for Mr. T. P. Sharma, Counsel for respondent No. 1 Mr. U. D. Sharma, Counsel for respondent No. 2. In this case, order of the Tribunal dated 8-3-2001 in OA No. 442/2001 has been stayed by the Hon'ble High Court. A copy of the order has been filed, marked as Annexure M-1. In view of the stay order granted by the Hon'ble High Court, this CP does not survive and the same is dismissed. Notices issued to the Contemners are discharged. (J. K. MOUSEER) JUDICIAL MEMBER A. F. NAGRATH ADMINISTRATIVE MEMBER VERIFIED That this is a true and correct copy of the Order in Case File No. The Material being forwarded Legibly and faithfully with no Modification Copying Clerk Section Officer(Judicial) C.A.T. Jaipur Bench

